NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER : TCP/41/2016

NAME OF THE PETITIONER(S) : T.N.V. Nanjappa Chetty & another

: T.N.K. Govindaraja Chetty & Co. Pvt. Ltd. & 10 others NAME OF THE RESPONDENT(S)

UNDER SECTION : 397/398

S.No. NAME (IN CAPITAL) DESIGNATION **SIGNATURE**

REPRESENTATION BY WHOM

R. Venketava reolen

Chandremouli Prabhakar

COUNSEL FOR PREPONDENT NOS.

2.) Roslan Atia. Por Cibi Vishen

for Claffor

ORDER

The matter may be put up with TCP/235/2016. Put up on 12.02.2018 at 10.30 AM.

> (CH. MOHD SHARIEF TARIQ) **MEMBER (JUDICIAL)**